

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 3493–R(R&M)

Dated, 14th day of May, 2025

In furtherance of the notices dated 04.03.2025 and 17.03.2025 of the Appellate Side with regard to promotional examination for the post of **Deputy Registrar (Establishment)** and **Deputy Registrar (Criminal)** on the Appellate Side Establishment and in view of the written test held on 19.03.2025 in the process of said examination to fill up **02** (two) vacancies in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee in its meeting dated 07.01.2025, the following result of the candidates belongs to the cadre/post of Assistant Registrar, who appeared in the said written test are being published for general information.

RESULT OF WRITTEN TEST (PHASE-I)

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Shri Kallol Ghosh <i>Assistant Registrar-XV</i>	-	A
2.	Shri Sankar Prasad Mitra <i>Assistant Registrar (Digitization)</i>	14 ½	-
3.	Shri Bappa Chakraborty <i>Special Officer</i>	18	Q
4.	Smt. Swati Mukherjee <i>Assistant Registrar (Legal Cell)</i>	22 ½	Q
5.	Smt. Nandini (Pyne) Mukherjee <i>Assistant Registrar (Information)</i>	20 ½	Q
6.	Shri Gautam Pal <i>Assistant Registrar-XVI</i>	18 ½	Q
7.	Smt. Mita (Mukherjee) Nag <i>Assistant Registrar-IV</i>	18 ½	Q
8.	Shri Sukanta Roy Chowdhury <i>Assistant Registrar (Conference Secretariat)</i>	19 ½	Q
9.	Shri Joydeep Bandyopadhyay <i>Assistant Registrar-XIV</i>	16	-
10.	Shri Partha Sadhukhan <i>Assistant Registrar (Listing)</i>	19	Q

N.B.: 1. 'Q' denotes qualified for viva-voce; 'A' denotes absent

2. Candidates qualified in the written test (Phase-I) shall be informed about the date of viva-voce/interview (Phase-II) in due course.

The 14th May, 2025

By Order

Sd/
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta